

(b) to (d) The BICP submitted its report in June, 1990, to the Department recommending the continuation of the prices notified in January, 1989 which were based on the recommendations of Murthy Committee.

(e) and (f) The recommendations made by Murthy Committee on prices of bulk drug Betamethasone and its salts were not subjected to any review subsequently.

3095. [Transferred to the 17th August, 1992]

Fertilizer Production in Public/private and Co-operative Sector

3096. SHRI SURESH PACHOURI:
SHRI SURINDER KUMAR
SINGLA:
SHRI VENOD SHARMA:

Will the PRIME MINISTER be pleased to state:

(a) what is the total capacity of fertilizer production separately in Public, Private and Cooperative Sector Plants every year;

(b) what is the percentage of capacity utilisation in these plants during the last three years;

(c) the reasons for low capacity utilisation in Public Sector plants specially FCI; and

(d) what steps have been taken to improve production of fertilizers in the country?

THE MINISTER OF STATE IN
THE MINISTRY OF CHEMICALS
AND FERTILIZERS (SHRI CHINTA

MOHAN: (a) and (b) The total capacity of fertilizer production in the public, co-operative and private sectors alongwith percentage of capacity utilisation, during the last three years is given in the Statement. (See below).

(c) The low capacity utilisation of the loss making units in the public sector is mainly due to design deficiencies, the ageing of many of the plants, power problems, equipment breakdown and in-different industrial relations in the case of some plants. In addition, in the case of the units of Fertilizer Corporation of India (FCI), coal based technology was used for the first time in two of their units at Ramagundam and Talcher where there are equipment imbalances and design deficiencies; power supply in these units are also erratic, besides power cuts in Ramagundam for about four to five months in a year. The quality of coal and severe liquidity problems have also affected the performance of the FCI units.

(d) Some of the steps taken/being taken are:—

(i) captive power plants have been set up in all the units of Hindustan Fertilizer Corporation Limited and the Talcher unit of Fertilizer Corporation of India;

(ii) assistance is being provided in arranging for essential inputs;

(iii) Replacement/renewal of equipments;

(iv) Constant monitoring by preventive and predictive maintenance;

(v) Training of Operators and Technicians.

Statement

Sector-wise annual installed capacity, %age capacity utilisation of fertilizers plants during the last 3 years (1989-90 to 1991-92)

Annual Installed Capacity

('000 MT)

Sector	Nitrogen			Phosphate		
	1989-90	1990-91	1991-92	1989-90	1990-91	1991-92
Public Sector	4332	4332	4326	819	819	790
Coop. Sector	1532	1532	1532	309	309	309
Private Sector	2284	2284	2352	1622	1622	1650
TOTAL	8148	8148	8260	2750	2750	2751

%age Capacity Utilisation

Sector	Nitrogen			Phosphate		
	1989-90	1990-91	1991-92	1989-90	1990-91	1991-92
Public Sector	66.7	66.3	69.0	53.7	62.4	92.4
Coop. Sector	107.7	112.4	112.8	72.4	75.4	113.2
Private Sector	96.8	105.0	108.5	69.8	80.6	89.5
TOTAL	82.8	85.8	88.4	65.3	74.4	93.0

Landed cost of import of Thioridazine

3097. SHRIMATI SATYA BAHIN:
Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have decided to allow the landed cost of import of Thioridazine including overinvoiced imports of Sandoz;

(b) whether it is a fact that the earlier decision of not allowing such high priced imports in the weighted average is being reversed, at the level of Development Commissioner;

(c) the number of cases in which earlier decision of this type been reversed, what are the bulk drugs involved and what is the difference between the import price of leading importer and the others; and

(d) what steps are being taken to investigate this matter and identify the forces behind such acts?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) The matter is being looked into.

(b) As already mentioned in reply to Rajya Sabha Unstarred Question No. 748 answered on 16.7.1992, no general decision of this kind was taken.

(c) and (d) Do not arise.

Cost study of Diloxanide Furoate

3098. SHRIMATI SATYA BAHIN:

SHRI H. HANUMANTHAPPA:

Will the PRIME MINISTER be pleased to state:

(a) when was the cost study of Diloxanide Furoate carried out by the BICP and what was the cost of production for each unit as determined by the BICP;

(b) since when M/s. Boots are out of production and at what price they have been purchasing this drug from M/s. Camlin;

(c) what is the price of Diloxanide Furoate on which formulation prices are based at present;

(d) whether it is a fact that the pricing system for the formulations is giving unintended benefits to M/s. Boots and is operating against the consumer; and